Title: Motion regarding admonishing Dr. Subash C. Kashyap, former Secretary-Genaral, Lok Sabha for Gross Breach of Privilege and Contempt of the House.

MR. SPEAKER: I have received a request to take up Item No. 49. I would like to know the views of the Leaders.

SEVERAL HON. MEMBERS: Yes, Sir.

THE MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE): With your permission, I beg to move:

"That this House having taken note of the Third Report of the Committee of Privileges, laid on the Table of the House on 19 May, 2006, agrees with the findings and conclusions of the Committee and resolves that Dr. Subash C. Kashyap, former Secretary-General Lok Sabha has committed a gross breach of privilege and contempt of the House by imputing motives to the Speaker, Lok Sabha in discharge of his duties and casting reflections on his impartiality and admonishes him for his grave misconduct."

Sir, this is an unfortunate Motion because a person holding a very responsible position, could reflect on the highest Office of the Speaker. This has never happened. It is unprecedented. Therefore, we have no option but to discharge this painful duty and I request the hon. House to accept and approve my Motion. Thank you.

MR. SPEAKER: The question is:

"That this House having taken note of the Third Report of the Committee of Privileges, laid on the Table of the House on 19 May, 2006, agrees with the findings and conclusions of the Committee and resolves that Dr. Subash C. Kashyap, former Secretary-General Lok Sabha has committed a gross breach of privilege and contempt of the House by imputing motives to the Speaker, Lok Sabha in discharge of his duties and casting reflections on his impartiality and admonishes him for his grave misconduct."

The motion was adopted.